

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1304/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE PARTIES: JayaKrushana Parida
V/s.
Gammon India Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	Vakshali Tolati		
11B	Lex Consults		
	Petitioner		
	Vikrant Mukherjee	Advocate for Resp. i/b. Neoguchi Shah & Thingat u/l/cn	

ORDER

CP No.1304/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 29.11.2017.

V. NALLASENAPATHY
Member (Technical)

V. NALLASENAPATHY
Member (Technical)

B.S.V. PRAKASH KUMAR
Member (Judicial)